

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

Item No. 243  
(IB)-470(ND)/2017  
IA/5623/2020 CA/965/2020

**IN THE MATTER OF:**

**Amit Kumar Malik**

...

**Applicant/Petitioner**

**Versus**

**M/s. Kindle Developers Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 27.01.2021**

**CORAM:**


**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv Sanyam Goel & Adv Mohtashim Kibriya  
Rachit Mittal Adv. for Noida Authority  
Rahul Malhotra & Manas Tripathi, Advs. for Petitioner  
Prateek Kushwaha, Adv for resolution professional

**ORDER**

Renotify this case on 1<sup>st</sup> February, 2021.

  
**(T.S. Singh)**  
**Court Officer**